



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,22nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3603/2014	HINDUJA LEYLAND FINANCE LTD. Versus THE STATE OF ASSAM AND 7 ORS		GA, ASSAM
	WITH I.A.(Civil)/1981/2020 in WP(C)/3603/2014	HINDUJA LEYLAND FINANCE LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR A SARMA	GA, ASSAM
2	WP(C)/8836/2018	HARAKANTA PERTIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR P NAYAK	SC, SEC. EDU. MR. D C C PHUKAN (R7)
3	RSA/121/2021	PANCHAM RAY GHATOWAR AND ORS. Versus ON THE DEATH OF NIZAM UDDIN BARBHUIYA, HIS LEGAL HEIRS AND ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	MS. R CHOUDHURY MR. A H M R CHOUDHURY
4	WP(C)/1165/2021	MANI KANT JHA Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU SC, BTC
5	WP(C)/4045/2021	SHAJEDA KHATUN Versus THE STATE OF ASSAM AND 13 ORS.	MR. J KALITA MR D KALITA MR B HAZARIKA	SC, PNRD GA, ASSAM MR. S ISLAM (R-8 TO 14) MR A HAWARI (R-8 TO 14) MR M MONDAL (R-8 TO 14)
6	WP(C)/6678/2021	NANDINI EDUCARE Versus THE STATE OF HARYANA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MD R ALI MS N BURAGOHAIN	MR. M SMITH (r-6) MR S A HUSSAIN (r-6) SC, FINANCE
7	WP(C)/6810/2021	HITENDU RUDRA PAUL Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, P AND R.D. GA, ASSAM
8	WP(C)/3239/2022	SUMAN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/413/2014	SMTI RITAMONI PATIR Versus THE STATE OF ASSAM AND 7 ORS	MS.J RAJKUMARI MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	GA, ASSAM SC, SOCIAL WELFARE
2	WP(C)/1834/2014	M/S BARAK VALLEY CEMENT LTD. Versus HINDUSTAN PAPER CORPORATION LIMITED and 5 ORS	MR. G N SAHEWALLA MR. P DEKA MR. A CHETIA MD. ASLAM	MR P CHOUDHURY (r-7) MR. J ROY (R-1,2,3 & 4)
3	MC/2649/2014 in WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MR.S SARMA MS.N M DEKA MR.P K SARMA	MR.S S DEY GA, ASSAM MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY
	WITH WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR. Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MS.S SARMA MS.N M DEKA MR.P K SARMA MR K TALUKDAR	GA, ASSAM
	WITH I.A.(Civil)/2021/2016 in WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS BINA SARMA and ANR Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MS.S SARMA MS.N M DEKA MR.P K SARMA	GA, ASSAM
4	WP(C)/2988/2014	KARNA BAHADUR NEWAR Versus THE STATE OF ASSAM AND 5 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.B KUMAR	GA, ASSAM SC, REVENUE
5	RSA/141/2018	SRI SITAL BARMAN @ CHANDAL RAM BARMAN Versus SMTI LORBADI BARMAN	MR. M H RAJBARBHUIYAN MR. A ROSHID MS. M R DEVI	MR. R GOSWAMI
6	WP(C)/7580/2019	MANOJ KUMAR SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
7	WP(C)/2815/2022	RAHUL DEV BRAMHA Versus THE GAUHATI HIGH COURT AND 6 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM SC, GHC

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